

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 02nd April, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 12/2018(CZ)	Mangla Ram Jat Vs Collector Jhunjhunu, Rajasthan & Anr.	Mr. Mangla Ram Jat, Applicant in person.	
AFTER NOTICE				
2.	Original Application No. 02/2018(CZ)	Milind Wankhede Vs. Union of India & Ors.	Mr. Subhash Chandra Soni, Adv. Mr. Ravi Prakash, Adv.	
3.	Original Application No. 05/2018(CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 41/2016(CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksy, Adv. Mr. Shantanu Shrivastava, Adv.	
5.	Original Application No. 125/2016(CZ)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 18/2017(CZ) (M.A.No.07/18)	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	
7.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
8.	Original Application No. 111/2013(CZ)	Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation & 7 ors.	Dr. Subhash C Pandey, applicant in person Mr. SachinK.Verma,Adv.R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr.SandeepSinghAdv.R.P.C.B Mr. Vivek Choudhary Adv. Mr. AyushDev Bajpai,Adv. Mr. Sanjay Pandey, Adv. Mr. Lalit Ku. Gupta, Adv.	

9.	Original Application No. 135/2014 (CZ)	Dr. Subhash C. Pandey & 2 Ors. (Kaliasot River) Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar, Adv. Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Vijay Choudhary Adv.	
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Note : No Hon'ble Members is posted in this bench. The Cases listed on 02-04-2018 shall be adjourned to 24-04-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in